## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2345 ANSWERED ON:05.02.2014 DELHI MASTER PLAN Dhruvanarayana Shri R. ;Ponnam Shri Prabhakar

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make waste disposal area mandatory in each zone in the Delhi Master Plan, 2021;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the existing arrangements made for waste disposal in Delhi; and
- (d) the other steps taken/proposed to be taken in the Delhi Master Plan, 2021 to protect environment and ecology?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) and (b): Madam, solid waste management is the subject matter relating to Govt. of National Capital Territory of Delhi. However, the provisions for physical infrastructure including solid waste are given in Chapter 14 of Master Plan of Delhi-2021 (MPD-2021).
- (c): The Municipal Corporations in Delhi have outsourced work of Municipal solid waste in their respective zones except in Narela and East Delhi Municipal Corporation, through concessionaries for collection, segregation, transportation and disposal from receptacles to Sanitary Land Fill site and compost/processing plants. Where the work is not outsourced, the same is carried out with the Departmental staff and machinery.
- (d): Master Plan for Delhi-2021 in Chapter 9 on Environment, provides for three fold approach:
- i) Management of natural resources and the related environment infrastructure and services for optimisation of use of natural resources, and reduction/abatement of pollution.
- ii) Conservation and development of the natural features with a view to enhancing their environment value; and
- iii) Development and preservation of open spaces, greens and landscape/recreational areas.